

**BY FAX/SPECIAL MESSENGER/SPEED POST****THE GAUHATI HIGH COURT AT GUWAHATI**(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :  
MIZORAM AND ARUNACHAL PRADESH)No.HC.VII-100(Pt-II)/2010/7162/A

From: Shri V.K. Chandak,  
Joint Registrar (Judl.-I),  
Gauhati High Court,  
Guwahati.

To:

**The Director,  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044  
Fax No.0755-2696904.**

*Dated, Guwahati, the 6<sup>th</sup> of September, 2011.*

Sub:- Nomination of Judicial Officers for NJA Programme Nos P-429,P-430, P-431, P-432, P-434, P-435, P-436.

Ref:- (i) Your letter No. NJA/REG/AC.Prog3260 dated 4<sup>th</sup> August, 2011.  
(ii) This Registry's letter No. HC.VII-100(Pt-II)/2010/6611/A dated 12<sup>th</sup> Aug, 2011.

Sir,

In partial modification of the nominations of the Judicial Officers for the NJA, Programme, for the months of September & October, 2011, communicated vide the letter under reference, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to withdraw / nominate the following Judicial Officers to participate in the NJA Programmes, in the following manner:-

Sl. No.	Prog. No.	Programme Date	Programme Name	Target Group	Name of earlier nominated officers / withdrawn officers	Added Nominations
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	P-429	Sept.10-12	National Conferences of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Senior District Judges/equivalents with atleast ten years services remaining in the judiciary	1. Shri Robin Phukan, Addl. Dist. & Sessions Judge, Cachar, Silchar.  <b>(WITHDRAWN)</b>	1. Smt. B. Giri, Dist. & Sessions Judge, Shillong 2. Smti. Lucy Lalrinthari, Dist. & Sessions Judge, Lunglei, Mizoram.

2.	P-430	Sept.9-15 <b>[Modified to Sept. 8 – 13 as per letter of NJA, dtd. 4<sup>th</sup> Aug, 2011]</b>	National Judicial Excellence Enhancement Programme (Visit-1)	Judges identified by their High Courts. Participant judges should be in a position to attend the follow up programme at NJA from Mar.16-22, 2012.	1. Tripti Ari, Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati  2. Smt. Sharmistha Mukherjee, Judicial Magistrate, 1 <sup>st</sup> Class, West Tripura, Agartala.  3. Shri O.P. Phom, Civil Judge (Jr.), Mon District, Nagaland.	4. Smti. Gracy L. Bawitlung, Civil Judge, Aizawl, Mizoram.  5. Shri Yumkham Rother, Civil Judge (Jr. Divn.) / JMFC, Imphal West.
3.	P-431	Sept.16-26	National Orientation Programme for Civil Judges (Junior Division)	Civil Judges (Jr. Division) within two years of completion of SJA Training (where Judges of this category are not available the junior most Civil Judges may be nominated)	1. Md. Nur Ahmed Laskar, Judicial Magistrate, 2 <sup>nd</sup> Class, Goalpara.  2. Shri Imdad Ahmed, Munsiff No. 3, Dhubri.  <b>(WITHDRAWN)</b> 3. Shri Ankur Bhuyan, Judicial Magistrate, 1 <sup>st</sup> Class, Golaghat.  <b>(WITHDRAWN)</b>	2. Shri Sunil Kumar Singh, Civil Judge (Jr. Divn.) No. 2, & Judicial Magistrate, 2 <sup>nd</sup> Class, West Tripura, Agartala. 3. Smti. Sylvie Zomuanpuii Ralte, Civil Judge, Lunglei, Mizoram.
4.	P-432	Sept.30-Oct.3	National Judicial Workshop on Adjudication Management: Adjudication of Economic and Commercial Cases	Judges working in the relevant area.	1. Shri Dipak Thakuria, Civil Judge (Sr. Divn.), Golaghat.  <b>(WITHDRAWN)</b> 2. Shri Phulto Yeptho, Civil Judge (Jr.), Peren, Nagaland.	Smti. Cordelia Dkhar, Civil Judge & Asstt. Sessions Judge, Shillong, Meghalaya.
5.	P-434	Oct.14-18 <b>[Modified to Oct. 14 – 17, as per letter of NJA, dtd. 4<sup>th</sup> Aug, 2011]</b>	National Orientation programme for Newly Appointed Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	1. Shri S. Dutta Purkayastha, newly appointed Grade-I Judicial Officer of Tripura Judicial Service, now attached to the court of District & Sessions Judge, West Tripura, Agartala.	2. Ng. Kipgen, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, No. 1, Manipur East <b>(Already promoted to Grade I of Manipur Judicial Service recently.)</b>

6.	P-435	Oct.14-16 <b>[Modified to Oct. 15 – 17, as per letter of NJA, dtd. 4<sup>th</sup> Aug, 2011]</b>	National Conferences of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Senior District Judges/equivalents with atleast ten years service remaining in the judiciary	1. Shri A. Guneswar Sarma, Presiding Officer, Revenue / MACT, Manipur.	2. Mr. Joel Joseph Denga, Presiding Officer (MACT), Aizawl, Mizoram.
7.	P-436	Oct.22-25 <b>[Modified to Oct. 21 – 24, as per letter of NJA, dtd. 4<sup>th</sup> Aug, 2011]</b>	National Judicial Workshop on Adjudication Management: Adjudication of Anti-Corruption Cases	CBI court judges; judges dealing with anti-corruption cases	1. Shri Adhir Kr. Das, Spl. Judge, CBI, Assam, Guwahati.	2. T. Saikunga, District & Sessions Judge, Aizawl

Yours faithfully,

**JOINT REGISTRAR (JUDL.-I)**

Memo No.HC.VII-100(Pt-II)/2010/7163-7203 /A dated 11<sup>th</sup> August , 2011.

Copy to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Secretary, Department of Law & Justice, Govt. of Nagaland, Kohima/ Manipur, Imphal/Tripura, Agartala.
3. The Secretary, Law & Judicial Department, Govt. of Nagaland, Kohima/ Manipur, Imphal/Tripura, Agartala.
4. The Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Manipur, Imphal, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Tripura, Agartala, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

8. The Registrar (Judicial), Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Imphal Bench, Imphal/ Agartala Bench, Agartala / Shillong Bench, Shillong/ Aizawl Bench, Aizawl, Mizoram. He is requested to inform the nominated participant.

10. The District and Sessions Judge, Kamrup, Guwahati/Sonitpur, Tezpur/karimganj/Cachar, Silchar/Sivsagar/Dibrugarh/Goalpara/Dhubri/Golaghat. He is requested to inform the nominated participant.
11. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Asstt. Registrar, Protocol, Gauhati High Court, Guwahati.
13. Shri Robin Phukan, Addl. Dist. & Sessions Judge, Cachar, Silchar (presently working as OSD, Gauhati High Court, Guwahati).
14. Smt. B. Giri, Dist. & Sessions Judge, Shillong.
15. Smti. Lucy Lalrinthari, Dist. & Sessions Judge, Lunglei, Mizoram.
16. Tripti Ari, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati.
17. Smt. Sharmistha Mukherjee, Judicial Magistrate, 1<sup>st</sup> Class, West Tripura, Agartala.
18. Shri O.P. Phom, Civil Judge (Jr.), Mon District, Nagaland.
19. Smti. Gracy L. Bawitlung, Civil Judge, Aizawl, Mizoram.
20. Shri Yumkham Rother, Civil Judge (Jr. Divn.) / JMFC, Imphal West.
21. Md. Nur Ahmed Laskar, Judicial Magistrate, 2<sup>nd</sup> Class, Goalpara.
22. Shri Imdad Ahmed, Munsiff No. 3, Dhubri.
23. Shri Ankur Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat.
24. Shri Sunil Kumar Singh, Civil Judge (Jr. Divn.) No. 2, & Judicial Magistrate, 2<sup>nd</sup> Class, West Tripura, Agartala.
25. Smti. Sylvie Zomuanpui Ralte, Civil Judge, Lunglei, Mizoram.
26. Shri Dipak Thakuria, Civil Judge (Sr. Divn.), Golaghat.
27. Shri Phulto Yeptho, Civil Judge (Jr.), Peren, Nagaland.
28. Smti. Cordelia Dkhar, Civil Judge & Asstt. Sessions Judge, Shillong, Meghalaya.
29. Shri S. Dutta Purkayastha, newly appointed Grade-I Judicial Officer of Tripura Judicial Service, now attached to the court of District & Sessions Judge, West Tripura, Agartala.
30. Ng. Kipgen, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, No. 1, Manipur East **(Already promoted to Grade I of Manipur Judicial Service recently.)**
31. Shri A. Guneswar Sarma, Presiding Officer, Revenue / MACT, Manipur.
32. Mr. Joel Joseph Denga, Presiding Officer (MACT), Aizawl, Mizoram.
33. Shri Adhir Kr. Das, Spl. Judge, CBI, Assam, Guwahati.
34. T. Saikunga, District & Sessions Judge, Aizawl.

**The nominated participants at Sl. No.13-30 above are requested to furnish their full name, designation , postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and amounting to Rs. 300/- per day in case of spouse accompanies as participant). Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.**

**They are requested to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.**

**The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.**

35. The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
36. The P.S. to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
37. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati for favour of his Lordship's kind information.

38. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bammunimaidam, Guwahati for publication in the Assam Gazette.
39. The Deputy Director, Govt. Press, Manipur/ Tripura/Nagaland.
40. CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
41. To the office file.

*sd/*

**JOINT REGISTRAR (JUDL.-I)**